

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/ 941 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 8th February, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 480 dtd 08.02.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 11.02.2021 and 12.02.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 10.02.2021, after office hours, till the morning of 15.02.2021, has been granted.

Further, the Civil Judge cum Asstt. Sessions Judge, Udalguri, in her absence the Chief Judicial Magistrate, Udalguri and in his absence the officer who will be in charge of Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/ 942/A, dated 8.2.2021
Copy to:

1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)

Rosa